

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 08.02.2021  
at 02.00 P.M. THROUGH VIDEO CONFERENCING.

---

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

---

APPLICATION NUMBER	: IA/1181/IB/2020
PETITION NUMBER	: CP/193/IB/2018
NAME OF THE PETITIONER(S)	: C S Omprkash
NAME OF THE RESPONDENT(S)	: Sundaresan Nagarajan(RP) M/s Of P Dot G Constructions Pvt Ltd & 1 Another
UNDER SECTION	: Sec 60(5) Of IBC 2016

---

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 08.02.2021  
at 02.00 P.M. THROUGH VIDEO CONFERENCING.

---

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

---

APPLICATION NUMBER : IA/1182/IB/2020  
PETITION NUMBER : CP/193/IB/2018  
NAME OF THE PETITIONER(S) : G S Ramesh  
NAME OF THE RESPONDENT(S) : Sundaresan Nagarajan(RP) M/s Of P Dot G  
Constructions Pvt Ltd & 1 Another  
UNDER SECTION : Sec 60(5) Of IBC 2016

---

IA/1181/IB/2020 IN CP/193/IB/2018

12

IA/1182/IB/2020 IN CP/193/IB/2018

13

**ORDER**

Learned Counsel for Applicant on behalf of M/s. Ramalingam & Associates is present through video conferencing platform. Upon notice Learned Counsel for R1 Mr. Ravi Rajagopalan is also present through video conferencing platform.

R1 is directed to file counter to this Application. None appears for R2. In the circumstances, let notice be issued to R2 for appearance within a period of two weeks from today.

Post this matter on **16.03.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

gik

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)